

Similarly one lakh twenty five thousand are living in Tripura, more than one lakh are living in Assam. One lakh are living in Jammu-Kashmir, one and a half lakhs are living in Bombay, more than 55 thousand are living in Hyderabad, 35 thousand are living in Bhopal and more than ten lakhs are living in Delhi. All of them are residing illegally in the country. In Bihar the number of infiltrators are twelve lakhs, in Gujarat they are one and a half lakhs and in Rajasthan their number has shot up to more than two lakhs. As per latest reports the number of foreign infiltrators in Gujarat and Rajasthan is rising constantly. These infiltrators are involved in illegal supply of arms and smuggling of gold and silver. Foreign spies in their disguise have also succeeded in infiltrating into our country. They are spying against the defence institutions and security zones of the country. These infiltrators are creating serious hazards to housing, rationing and sanitation by raising slum colonies here and there in Bombay and Delhi. I urge this August House to take measures so as to drive out these infiltrators at the earliest because these elements not only pose a serious threat to the security of the country but also are causing tremendous loss to the economy and social structure of the country. Security along the border area should be tightened so as to check such illegal infiltration.

MAHENDRA KUMAR SINGH THAKUR (Khandwa): Mr Speaker, Sir, due to sudden rise in the price of cotton yarn thousands workers in the powerloom sector have become jobless, they all on the brink of starvation. This has affected the dying process calendar and printing. Due to this, particularly in Burhanpur town of

Khandwa district fifty thousand weavers have become unemployed. I urge the Government to pay attention to these unemployed weavers and reinstate them in their jobs by making available yarn at cheaper rates as early as possible.

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh): Mr Speaker, Sir, a group of 470 families from Gurdaspur district have fled their hearths and homes in the wake of terrorist violence in Punjab and are presently lying without any shelter on the lawns of India Gate

They suffered an untold misery and also loss of property. I am sorry to point out that no assistance whatever assistance has been given by the Government so far, has reached them. Due to the heavy rains these days, if you just visit the site where they are staying, you will see their plight. I would take this opportunity to urge the Government through you that the Government should look at the problem from the humanitarian angle and provide them the minimum basic necessities of life immediately.

[Translation]

SHRI RAM NAIK (Bombay, North): The former Prime Minister and an eminent personality hon. Shri Morarji Desai was conferred the highest civilian award, Bharat Ratna on the 24th August 1991. Shri Morarji Desai is 95 today and is about to attain 100 years age. It was quite but natural that he was unable to come to Delhi and receive the award. But in the present times he is the first Prime Minister to get this award in his life time. Both Shri Rajiv Gandhi and Indira Gandhi got this award posthumously.

Since Shri Desai was not able to come to Delhi due to age factor, it would have been in the fitness of things had the President or the Prime Minister or the Vice-President gone to Shri Desai's house in Bombay for presenting him this award. But it was very unfortunate that this award was given through a Joint Secretary of the Government. (*Interruptions*) The entire programme was completed in two minute time. Neither a Minister nor any M.P. or any other dignitary was invited to this function. Though an honour, it was conferred in a very insulting manner. I would like to know the reason why this highest honour was conferred in this manner and the Prime Minister should make a statement on the Government's approach in this regard and express regret for this deplorable act. I strongly resent this act. Discontentment has spread all over Bombay due to this. I want the Government and the Prime Minister to give a clarification on it. (*Interruptions*) Everybody feels about it. (*Interruptions*)

[English]

DR. KARTIKESWAR PATRA (Balasore) : Through you, I would like to bring to the notice of the August House the unusual burden of responsibility of Utkal University in Orissa State. It is a pity that the number of colleges under this Utkal University rose to the unprecedent number of 212 as against the maximum manageable number of about 100 colleges under any single University. This University has now the distinction of being the largest University in India in this regard. But this is a false sense of pride, as in fact, it is helplessly groaning under the unusual burden, rendering it unable to discharge its

function dissatisfactorily.

Ultimately, the Government were satisfied that it was inavoidably necessary to establish another Universities for the Districts of Balasore, Mayurbhanja and Keonjhar. The U.G.C. also strongly supported this view. But no positive steps have been taken so far to establish a new University in Mayurbhanja, Orissa. That is why I fervently submitted before the Minister of Human Resource Development that the U.G.C. may be directed to investigate into the matter. A proposal should come from the State Government and the Union Government should consider this case for the establishment of a new University in these areas.

SHRI LAI. K. ADVANI (Gandhi Nagar) : Mr. Speaker, Sir, I expected that leader of the House would give clarification regarding this. I went to Bombay on the last Sunday, a day after this happening. Everyone, who met me asked me as to who takes decision on these issues? This is right that the decisions are taken in the name of President by way of regard but decisions on these issues are in fact taken by the Government itself. It is the Government which selects the persons for Bharat-Ratna award and also decides about the processes to be adopted to give away the award. A Joint-Secretary goes and hands over the award without any formal ceremony, it is very graceless act. It sans-grace, so the Government should rectify it, though belatedly. The Government should explain to the nation as to why and how it all happened. Governor, who is representative of the President, or the Chief Minister could have been assigned this task. Governor or Chief Minister

could have gone and given this award.

Mr. Speaker, Sir, I have seen many political leaders and have worked with them. But a few great personalities like Shri Morarji Desai are now there in our public-life. Had Prime Minister himself gone and given this award to him personally, it would not have made much difference. It would have been better if the Governor or the Chief Minister of that state had gone and given this award to him. I would like to know whether due consideration was given to this issue or everything was decided abruptly at Joint Secretary or Secretary level.

[English]

SHRI SOBHANADRFESWARA RAO VADDE (Vijaywada): Sir, the entire House agree with the views expressed by the Leader of the Opposition... (Interruption).

[Translation]

SHRI MADAN I AL. KHURANA (South Delhi): The same treatment was meted out to Sardar Patel. He was also given the award in the same manner... (Interruption).

SHRI RABIRAY: Mr. Speaker, Sir, I agree with Advaniji on this point. The M. Ps. like me were shocked to read all this in the newspapers and we failed to understand as to why were we not invited to Bombay to attend the ceremony. I am of the firm view that many of us would have been very happy to participate in that ceremony. Mr. Speaker, Sir, I think the Government of India do not think on proper lines. The bureaucrats are dominating and influencing the Government. That is why it failed to take right decision in this matter. It is very painful

that neither the Chief Minister of Maharashtra nor the Myor of Bombay was invited to that ceremony nor was there any political leader present. Though the Government's decision of conferring Bharat-Ratna Award on Morarji Desai was a good one but the manner decided by bureaucrats to give the award to him was very painful for me. It has hurt the feelings of many people. I have received many telegrams from the people seeking clarification. Sir, I would like to request you to take interest in this matter. Some grace must have been shown at the time of giving the Bharat-Ratna Award to the former Prime Minister, Morarji Desai... (Interruptions)...

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, one thing I can say that there can never be any question of showing any disrespect to a senior leader of the country like Shri Morarji Desai. So far as the details and the facts of the case, as brought out, are concerned—I would like the Members to bear with me—I shall bring all these things to the notice of the Prime Minister and suitable steps will be taken.

SHRI BRAJA KISHORE TRIPATHY (Puri): The Government should tender an apology (Interruptions).

[Translation]

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, through this House, I would like to draw the Government's attention towards an important issue. Sir, the ULFA militants have kidnapped 8 Senior Administrative Officers including some Senior I. A. S.